

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:1889  
ANSWERED ON:13.12.2004  
RICE SCAM IN KARNATAKA  
Gowda Shri D.V. Sadananda

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) whether the Government has detected a rice scam in Karnataka;
- (b) if so, the quantity of rice released to the Government of Karnataka during the last two years;
- (c) whether utilisation certificate was submitted by the Government of Karnataka; and
- (d) if not, the action taken by the Government in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (DR. AKHILESH PRASAD SINGH)

- (a): The Government of Karnataka has detected a rice scam in Mangalore where an attempt was made to export rice, meant for Food for Work Programme.
- (b): In the special component of Sampoorna Gramin Rozgar Yojana (SGRY), under the programme referred to above, the allocation of rice was 5.30 lakh MTs and 6.79 lakh MTs during the years 2002-03 and 2003-04 respectively.
- (c) & (d): The Government of Karnataka has furnished utilisation certificates against the quantity so far lifted during the last two years.